

ITEM NO.801
(Mentioning)

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 35958/2016

(Arising out of impugned judgment and order dated 14-09-2016 in WPC No. 30051/2015 passed by the High Court of Judicature at Allahabad)

FATEH SINGH CHAUHAN (DEAD) THR.LRS. & ORS.

Petitioner(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
AND ANR

Respondent(s)

Date : 16-07-2024 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Avijit Mani Tripathi, AOR

For Respondent(s) Mr. Binay Kumar Das, AOR

UPON being mentioned the Court made the following

O R D E R

Upon being mentioned by the petitioners, we are of the view that no order is required to be passed in respect of early listing plea.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR